As reported by NABARD (National Bank for agriculture and Rural Development) the total number of employees and the Scheduled Caste and Scheduled Tribe among them as on 31st March, 1985, was as under:

Group 'A' Officers	Total	Scheduled Caste	Scheduled Tribe
Grade A	1110	102	66
Grade B	529	30	9
Grade C	343	23	6
Grade D	122	1	-
Grade E	50	1	_
Grade F	15	_	
Grade F*	4	_	
Total:	2173	157	81
Group 'B'			
(Clerical Staff)	1442	142	50
Group 'Ç'	•		
(Subordinate Staff)	635	119	21
Total:	4250	418	152

(c) Yes, Sir

(d) Recruitment to officer' cadre is done on an All India basis through open market and 15% and 7.5% posts are reserved for Scheduled Caste and Scheduled candidates, respectively. For this purpose a 40 point roster is maintained. Clerical and Subordinate staff is recruited on regional basis and reservations are made as per the rates applicable to different regions/States. For this purpose 100 point rosters are maintained by NABARD. For promotions to various cadres, 40 point rosters are followed.

Granting Licence to Own Powerloom in the State

SHRI **BANWARI** 2870. T.AT. PUROHIT: Will the Minister of SUPPLY AND TEXTILES be pleased to state:

(a) whether the Maharashtra Government have requested the Central Government to extend the period till 31 December, 1985 for granting licence to own Powerlooms (Tex mark) in the State:

- (b) whether Union Government have teken any decision on the request of the State Government; and
- (c) if so, by when the time limit relaxation will be provided to State Government?

THE MINISTER OF STATE OF THE SUPPLY MINISTRY OF AND TEXTIELS (SHRI CHANDRASHEKHAR SINGH): (a) The Government of Maharashtra have requested for extension of time upto 31st March, 1987 for utilisation of powerloom permits allotted for the VI Plan.

(b) and (c). The Government have not decided to extend the time limit for utilisation of these permits after 31st March, 1985. However, powerlooms can be set up in accordance with the new Textile Policy with compulsory registration.